Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulation

CORPORATE DEBTOR: Amaravati Apartments & Villas India (P) Ltd Commencement of Insolvency: 15.12.2022

Sl. No.	Category of creditor	Summ	ary of claims	Sumn	nary of claims	Amount of Contengent	Amount of claims not	Amount of claims under
		No. of claims	Amount	No. of claims	Amount	claims	admitted	verification
1	Secured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0
2	Unsecured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0
5	Operational Creditors (Workmen)	0	0	0	0	0	0	0
6	Operational Creditors (Employees)	0	0	0	0	0	0	0
7	Operational Creditors (Government Dues)	0	0	0	0	0	0	0
8	Operational Creditors (other than Workmen, Employees and Government Dues)	1	877426	1	877426	0	0	0
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0
Total		1	877426	1	877426	0	0	0

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Amount in Rs.

Al	nount in its.
Details in	Remarks, if
Annexure	any
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1	
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4	
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5 6 7	
7	
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9	

							Annexur	e-1					
Name of	the Corpora	ate Debtor	•	Amaravat	i Apartmen	ts & Villas	India (P) Ltd	Date of Commecement of CIRP				15.12.2022	
						List of	Creditors as	on 25.01.2	023				
	List of Secured Financial Creditors belonging to any Class of Creditors												
													Amount
SI.No.	Name of	Details o	f claim	Details of	Details of claim admitted						Amount of	Amount	Amount of
	creditor	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of	contingent	any Mutual	of claim	claim
		receipt	claimed	of claim	claim	covered	covered by	related	voting	claim	dues, that	not	under
				admitted		by	guarantee	party?	share in		may be set-	admitted	verification
						Security			СоС		off		
						interest							
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

in Rs.

Remarks, if any

NAP

						Annex	ure-2						
Name of t	he Corpora	te Debtor		Amaravat	i Apartmen	ts & Villas In	dia (P) Ltd	Date of Co	ommeceme	nt of CIRP		List of Creditors as o	
List of Creditors as on 25.01									2023				
	List of Unsecured Financial Creditors belonging to any Class of Creditors												
												Amou	nt in Rs.
SI.No	Name of	Details of	claim	Details of	claim admi	itted			Amount	Amount	Amount	Amount	Remarks,
	creditor	received r	eceived					-	of	of any	of claim	of claim	if any
		Date of	Amount	Amount	Nature of	Amount	Whether	% of	contingen	mutual	not	under	
		receipt	claimed	of claim	claim	covered by	related	voting	t claim	dues,	admitted	verificati	
				admitted guarantee party? share in					that may		on		
								CoC		be set-			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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In the matter of Amavati Apartments & Villas India (P) Ltd

						Annexure-	3			
Name o	of the Corporate Debtor			Amaravati Apartments & Villas India (P) Ltd Date of Comm						
					List	t of Creditors as or	n 25.01.2023			
			Lis	t of Secured Financ	ial Creditors (o	ther than financial	creditors be	longing to an	y Class of Cre	
SI.No.	Name of creditor	Details of	claim received	Details of claim admitted						
						1 -	1	T		
		Date of	Amount	Amount of claim	Nature of	Amount covered	Amount	Whether	% of voting	
		receipt	claimed	admitted	claim	by Security	covered by	related	share in	
						interest	guarantee	party?	СоС	
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Total			C	O)	0	0		0.00	

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Resolution Professional In the matter of Amavati Apartments & Villas India (P) Ltd

0	0	0	0				
Nil	Nil	Nil	NAP				
Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any			
ditors)			Amour	nt in Rs.			
CIRP	IRP 15.12.2022						

						Annexure-4					
Name	e of the Corporate Del	otor		Amaravati Apartme	ents & Villas I	ndia (P) Ltd		Date of Co	Commecement of CIRP		
					List o	f Creditors as on 2!	5.01.2023				
			List of Unsec	cured Financial Cred	itors (other th	nan financial credito	ors belongii	ng to any Cl	ass of Cred	itors)	
SI.No Name of creditor Details of claim received Details of claim admitted							Amount	Amount			
									of	of any	
									contingen	mutual	
		Date of	Amount claimed	Amount of claim	Nature of	Amount covered	Whether	% of	t claim	dues, that	
		receipt		admitted	claim	by guarantee	related	voting		may be	
							party?	share in		set- off	
								CoC			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Total			0		0	()	0.00	C) (

	15.12.2022	
	Amour	nt in Rs.
Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Nil	Nil	NAP
0	0	

Annexure-5							
Name of the Corporate Debtor Amaravati Apartments & Villas India (P) Lt Date of Commecement of CIRP							
List of Creditors as on 25.01.2023							
List of operational creditors (Workmen)							

	Name of the Authorised Representative, if any	Name of workman	Details of received re Date of receipt	Amount claimed	Amount Nature of Whether % of voting of claim claim related share in party? CoC, if		share in	of contingen t claim	of any mutual dues, that may	Amount of claim under verificati on	
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	applicable Nil		be set- off Nil	Nil

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In the matter of Amavati Apartments & Villas India (P) Ltd

15.12.2022								

Amount in Rs.

Amount	Remarks,
of claim	if any
not	
admitted	
Nil	NAP

					Ann	exure-6						
Name of											15.12.202	
					List of Cre	ditors as o	n 25.01.20	23				
				List of o	perational	creditors (E	mployees)					
												Amou
SI.No	Name of the	Name of creditor	Details of	claim	Details of	claim adm	itted		Amount	Amount	Amount	Amount
	Authorised		received						of	of any	of claim	of claim
	Representative,		Date of	Amount	Amount	Nature of	Whether	% of	contingen	mutual	under	not
	if any		receipt	claimed	of claim	claim	related	voting	t claim	dues,	verificati	admitted
					admitted		party?	share in		that may	on	
								CoC		be set-		
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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t in Rs.

Remarks, if any

NAP

					Annexure-7	7							
Name of	the Corporate De	btor		Amaravati Apartments & Villas India (P) Ltd Date of Co					ommecement of CIRP				
					List of Credi	itors as on	25.01.202	3					
		1	1	List of o	operational credit	ors (Gover	nment due	s)		1	1		
SI.No	Details of claims	ant	Details of cl	aim received	Details of claim	Amount of contingen	1 -	Amount of claim under verification					
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	claim related party?		% of voting share in CoC, if applicable	t claim	dues, that may be set- off			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
Total				-	-	-	-	-	-	-	-		

15.12.2022

Amour	nt in Rs.
Amount	Remarks,
of claim	if any
not	
admitted	
Nil	NAP
-	

			Annexure-8										
Nam	e of the Corporate Debtor			Amaravati Apa	rtments &	Date of Commecement of CIRP							
				List of Creditors as on 25.01.2023									
			List of	operational cre	ditors (Oth	er than Wo	orkmen and Emplo	yees and Go	ovrnment due	es)			
SI.No	Name of creditor	Details of cla	im received	Details of claim admitted									
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	t claim			
	Robo Silicon (P) Ltd	04.01.2023	877426	877426	Op. debt	0	C	No	100				
			877426	877426		0	0)l	100	(

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In the matter of Amavati Apartments & Villas India (P) Ltd

15.12.2022											
											
Amount in F											
Amount	Amount	Amount of claim	Remarks, if								
of any	of claim	under verification	any								
mutual	not										
dues,	admitted										
that may											
be set-											
off											
0	0	0	No FC								
0	0	0									

						Annexure	e-9						
Name of the Corporate Debtor				Amaravat	Amaravati Apartments & Villas India (P) Lt Date of Commecement of CIRP								2
					List of Cre	ditors as	on 25.01.20	23					
			List of othe	er creditors	(Other tha	n financial	creditors a	nd operati	onal credito	rs)			
												Amour	nt in Rs.
Sl.No	Name of creditor	Details of	claim	Details of	claim admitted			Amount of	Amount	Amount	Amount	Remarks,	
		received								of any	of claim	of claim	if any
		Date of	Amount	Amount	Nature of	Amount	Amount	Whether	claim	mutual	not	under	
		receipt	claimed	of claim	claim	covered	covered	related		dues,	admitted	verificati	
				admitted		by	by	party?		that may		on	
						Security	guarante			be set-			
						interest	е			off			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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